

IN THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD "B" BENCH

**Before: Shri T.R. Senthil Kumar, Judicial Member
And Shri Narendra Prasad Sinha, Accountant Member**

**ITA No. 405/Ahd/2024
Assessment Year 2017-18**

Shivalik Developers, Common Sur No. 249, B/S Girivar Pride, Ring Road, Odhav, Ahmedabad, Gujarat-382415 PAN: AABCT9663N (Appellant)	Vs	The Principal Commissioner of Income Tax-3, Ahmedabad (Respondent)
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**Assessee Represented: Withdrawal Application
Revenue Represented: Shri Sudhendu Das, CIT-DR**

Date of hearing : 12-08-2024
Date of pronouncement : 14-08-2024

आदेश/ORDER

PER : T.R. SENTHIL KUMAR, JUDICIAL MEMBER:-

This appeal is filed by the Assessee as against the ex-parte Revision order dated 30.03.2023 passed by the Principal Commissioner of Income Tax-3, Ahmedabad, arising out of the assessment order passed under section 144 of the Income Tax Act, 1961 (hereinafter referred to as 'the Act') relating to the Assessment Year 2017-18.

2. The Registry has noted that there is a delay of 340 days in filing the above appeal. At the outset, there is a letter dated 06-08-2024 from the assessee requesting to withdraw the appeal as follows:

To,
The Registrar
Income Tax Appellate Tribunal
Ahmedabad

Respected Sir

Ref: ITAT-B Bench Appeal No. ITA 405/Ahd/2024 for Asst. Year 2017-18 in case of Shivalik Developers

PAN : ACOFS6845F

Sub.: Request for Withdrawals of Appeal

With reference to above, our case is fixed for hearing on 12th August 2024.

We want to withdraw the appeal so we request your honour to allow us to withdraw our appeal and obliged.

Inconvenience cause to you is highly regretted.

Thanking you

For, Shivalik Developers

3. Recording the above submission of the assessee, the appeal is dismissed as withdrawn.

Order pronounced in the open court on 14-08-2024

Sd/-
(NARENDRA PRASAD SINHA)
ACCOUNTANT MEMBER True Copy
Ahmedabad : Dated 14/08/2024

Sd/-
(T.R. SENTHIL KUMAR)
JUDICIAL MEMBER

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. Assessee
2. Revenue

3. Concerned CIT
4. CIT (A)
5. DR, ITAT, Ahmedabad
6. Guard file.

By order/आदेश से,

उप/सहायक पंजीकार
आयकर अपीलीय अधिकरण,
अहमदाबाद